

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 958
TO BE ANSWERED ON THE 24TH JULY, 2018

MARKET ASSURANCE SCHEME

958. SHRIMATI RAKSHATAI KHADSE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to introduce the concept of Market Assurance Scheme to procure all crops at the Minimum Support Price (MSP) announced by the Government to ensure 1.5 times of production costs to the farmers for their produce and if so, the details thereof;
- (b) whether the Government proposes/undertakes procurement operation of pulses and oilseeds and if so, the details thereof;
- (c) whether the Government proposes to motivate the Farmers Producers Company for procurement of agricultural produce in all States and if so, the details thereof;
- (d) whether all the States have started engaging Farmer Producer Company to procure the pulses and oilseeds from farmers including Maharashtra; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

- (a): Concept notes on decentralized mechanism of procurement including Market Assurance Scheme have been circulated to State Governments/UTs. Pulses, Oilseed and Nutri Cereals for which MSP is declared by Government are covered under this concept note and States/UTs will have the latitude to dispose of the procured commodities in the manner they find it most suitable. Recently, Government has announced the MSP for Kharif 2018-19 season, which is 150 percent of the cost of production.
- (b): Government undertakes procurement operation of pulses and oilseeds of Fair Average Quality (FAQ) at Minimum Support Price (MSP) under Price Support System (PSS) in consultation with the concerned State Government as and when market price of these produce fall below the MSP as per the prescribed guidelines.
- (c) to (e): Under PSS procurement mechanism, stocks are purchased by Cooperative Societies, Farmers' Producer's Organisations (FPO) & Farmers' Producer's Companies as Primary Level agencies, directly from genuine farmers having legitimate land record. Further, these Primary Level agencies are appointed by State Level agency, which is designated by the concerned State Government.
